## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016 CA No.

CORAM:

19

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale

V/s. M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
(	R.T. RAJGUROO	- Advote-for R. B & 5 (4.25)	- la
2	B-B- Pareth	Advocate to Petinau	Arran

## **Order**

## C.P. No. 06/59/CLB/MAH/2016

- Ld. Advocate for the Petitioner is present and is directed to place on record the proof
  of service of petition to Respondent No(s) 1,2 & 3.
- 2. From the side of the Respondent No(s) 4 & 5 Ld. Counsel is present. He has been directed to file a reply on or before 03.10.16, needless to mention a copy to be served to other side.
- 3. Let this C.P. be put up for hearing on 25.10.2016
- 4. Schedule of dates is duly communicated to both the sides in the court.

sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 19.09.2016